

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25574/2025

[Arising out of impugned final judgment and order dated 07-03-2017 in CRLA No. 514/1989 passed by the High Court of Judicature at Allahabad]

TRIBHUVAN

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 252755/2025 - CONDONATION OF DELAY IN FILING

Date : 28-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) :

Mr. Kunal Verma, AOR
Mrs. Yugandhara Pawar Jha, Adv.
Ms. Yasha Goyal, Adv.
Ms. Swati Mishra, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. By our order dated 14.10.2025, we had called for the records.
2. As per Office Report, the records are awaited.
3. List this matter in the second week of January, 2026.
4. In the meantime, reminder for the lower courts records may be sent.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)